



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1782/2020**

**This the 20<sup>th</sup> day of November, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Soohung, Aged 26 years old,  
S/o Shri Mr. Manoj,  
R/o H.No.279 VPO- Nizampur  
North West Delhi-110081.

...Applicant

(By Advocate : Shri Anmol Pandita)

**Versus**

1. Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat, I.P. Estate Delhi.
2. The Chairman,  
Delhi Subordinate Service Selection Board,  
III Floor UTC Building Institutions,  
Viswas Nagar, Shahdara, Delhi-32.
3. Director,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, I.P. Estate,  
Delhi-53.

...Respondents

(By Advocate : Ms. Esha Mazumdar )

**ORDER (ORAL)****Mr. R.N. Singh, Member (J) :-**

After arguing for some time, Shri Anmol Pandita, learned counsel for applicant, seeks permission of this Tribunal to withdraw the OA. Permission is granted.

2. Accordingly, the OA is dismissed as withdrawn.

**(R.N. Singh)**  
**Member (J)**

ravi/rk/pinky/

**(Pradeep Kumar)**  
**Member (A)**